

parts, cable damage caused by road, digging, etc.

(b) and (c) The contract for the maintenance of traffic signals/blinkers for the current financial year has been assigned to M/s Keltron, a public sector undertaking. However, the contract for such maintenance during the preceding year was awarded to a private concern, namely, M/s CMS Traffic Systems Ltd. and the expenditure incurred during the Year (1997-98) was to the tune of Rs. 2,42,57,930/-

(d) The work of maintenance/installation of traffic signals/blinkers in entire Delhi is awarded annually to a professional agency on technical CQjripetence-curn-lowest rate, basis to ensure their proper maintenance. This apart, Delhi Police have approached Delhi Vidyut Board and New Delhi Municipal Committee (NDMC) to provide adequate power supply to traffic signals/blinkers.

Special Packages for North-East

1567. DR. ARUN KUMAR SARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the stand of Government on the Commitments of two former Prime Ministers through special packages to the North-East during the last two years; and

(b) the details of notifications or new additions, if any, proposed on such national commitment and its plan to implement the package?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The special packages would be continued.

(b) No new development package has been announced for North-Eastern States.

Seizures by Delhi Police

1568. SHRI O.P. KOHLI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the seizures and searches made/carried out by the Central District Police, Delhi during 1996, month-wise and police station-wise; and

(b) the outcome thereof, case-wise?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The requisite information is given in the Annexure. [See Appendix 184, Annexure no. 49]

Crimes in Delhi

1569. SHRI O.P. KOHLI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the people of Delhi are living in constant fear and terror due to the heinous crimes of murders, dacoities and rapes occurring almost daily; and

(b) if so, the concrete and effective steps taken or proposed to be taken to and this nightmarish life of the Delhites?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The crime figures for the first five months of 1997 and 1998 show that while murders and dacoities have registered some increase, the cases of rape have registered a decline. The comparative figures are as under:

Period	Murder	Dacoity	Rape
1.1.97 to 31.5.97	252	11	227
1.1.98 to 31.5.98	268	16	145

The position regarding the law and order situation in the National Capital Territory of Delhi is reviewed by the Government from time to time. The steps taken by the Delhi Police to prevent such crime include *inter-alia*, intensification of beat patrolling; posting of armed pickets at strategic points; strengthening of intelligence network; close watch on and frequent raids at the suspected hide-outs of criminals; increased surveillance on history sheeters; coordination meetings with the officers of neighbouring states; and deployment of women police near schools, colleges, markets and other conspicuous places.